

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

STARRED QUESTION NO:60

ANSWERED ON:26.02.2015

MGNREGS

Gaikwad Dr. Sunil Baliram;Suresh Shri Doddaalahalli Kempegowda

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

(a) whether the Government has received proposals seeking increase in wage days from 100 to 150 under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) especially in the drought affected regions of the country including Karnataka; and

(b) if so, the details thereof and the reaction of the Government thereto?

**Answer**

MINISTER OF RURAL DEVELOPMENT (SHRI BIRENDER SINGH)

(a) & (b): A Statement is laid on the Table of the House.

Statement referred to in reply to Lok Sabha Starred Question No. 60 due for Answer on 26.02.2015

(a) & (b): Yes Madam, proposals have been received from Karnataka, Andhra Pradesh, Gujarat, Maharashtra and Rajasthan to provide additional days of employment over and above the hundred days during the financial year 2014-15 in selected drought affected areas in the States. The details of the proposals is given below:

State	Number of Blocks	% of active job cards completed drought declared 100 days in the current year in the State
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Andhra Pradesh	230 mandals in 7 districts	5.1%
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Karnataka	34 taluks in 9 districts	1.1%
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Gujarat	2 taluks of Kutch district	1.1%
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Maharashtra	138 taluks	5.3%
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Rajasthan	17 blocks	3.6%
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It was found that the percentage of households which availed 100 days' work during the current year has been very low/marginal in these States. Accordingly, the States have been advised to use the available provision of 100 days to all households in the drought affected areas first. Further, these cases have been referred to the High Powered Committee constituted in the Ministry of Home Affairs for decision in the matter.